



सरकारी गजट, उत्तर प्रदेश

उत्तर प्रदेशीय सरकार द्वारा प्रकाशित

असाधारण

लखनऊ, शुक्रवार, 15 मार्च, 2024
फाल्गुन 25, 1945 शक सम्वत्

UTTAR PRADESH SHASHAN
Urja Niji Nivesh Prakosth

No.U.O.-08/24-U.N.N.P./24-writ 05-2018
Dated: Lucknow March 15, 2024

NOTIFICATION

IN compliance of the directions given in judgment and order dated April 12, 2018 passed by Hon'ble Supreme Court in Civil Appeal No.14697 of 2015 State of Gujarat and Others Vs. Utility Users Welfare Association and Others with eligibility conditions as follows, applications are invited for the nomination of the Member of the Uttar Pradesh Electricity Regulatory Commission which will fall vacant from June 24, 2024 due to the retirement of Sri Vinod Kumar Srivastava.

Any person who is, or has been holding a judicial office or is a person possessing professional qualification with substantial experience in the practice of law, who has the requisite qualifications to have been appointed as a judge of the High Court or a District Judge, may submit online application through <https://uperc-recruitment.uppl.org>. Only such online application shall be taken into consideration which are submitted within thirty days from the date of publication of this notification in the *Gazette*.

By order,
MAHESH KUMAR GUPTA,
Apar Mukhya Sāchiv.
Department of Energy,
Government of Uttar Pradesh.

पी०एस०यू०पी०-ए०पी० 1171 राजपत्र-2024-(3217)-588 प्रतियाँ (कम्प्यूटर/टी०/ऑफसेट)।
पी०एस०यू०पी०-ए०पी० 15 सा० ऊर्जा-2024-(3218)-100 प्रतियाँ (कम्प्यूटर/टी०/ऑफसेट)।

ENERGY DEPARTMENT

APPLICATION FOR APPOINTMENT OF MEMBER OF THE UTTAR PRADESH ELECTRICITY REGULATORY COMMISSION.

ADVERTISEMENT

Applications are invited for recruitment to the post of Member (Law) in compliance with the judgment dated 12.04.2018 passed by Hon'ble Supreme Court in Civil Appeal No. 14697 of 2015 State of Gujarat and Others Vs. Utility Users Welfare Association and Others.

Qualifications:


1. Applicant is or has been a judicial officer, or
2. Applicant is a person possessing professional qualification with substantial experience in the practice of law, who has the requisite qualifications to have been appointed as a judge of the High Court or a District Judge.

Conditions of Service:

1. The selected candidate shall hold office of Member (Law) for 05 years or up to the age of 65 years, whichever is earlier.
2. Salary allowances, vehicle, accommodation and other facilities shall be admissible as per UPERC (Appointment and Conditions of Service) Rules, 2008 and its subsequent amendments.

Only online applications will be accepted. Serving judicial officers are required to upload the No Objection certificate (NOC), regarding applying for the post, issued by the office of the Registrar General of the concerned High Court and the advocates are required to upload their Bar Council Registration Certificate and valid Certificate of Practice on the portal.

Last date of filling of the application is ~~13th April, 2024~~ **13th April, 2024**. The link to the application portal is <https://uperc-recruitment.uppl.org>


(Mahesh Kumar Gupta)
Additional Chief Secretary
Department of Energy,
Government of Uttar Pradesh